

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 25256/2018

ASHOK KUMAR

Petitioner(s)

VERSUS

NEW INDIA ASSURANCE CO. LTD.

Respondent(s)

Date : 17-01-2019 This petition was called on for hearing today.

For Petitioner(s)

Ms. Srishti Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Service of notice is complete qua sole respondent but no one has entered appearance on his behalf. Viewed thus, matter be processed for listing before the Hon'ble Court, under the rules.

RAJESH KUMAR GOEL  
Registrar

MG